

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 84(ND)/2015

IN THE MATTER OF:

Dr. Vijay Badhwar
v.

.....Petitioner

M/s. GRL Off Highway Tires Pvt. Ltd. & Ors.Respondents

SECTION :
UNDER SECTION 397/398

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s): Mr. Sanjay Chaudhary and Mr. Neeraj Kumar Singh,
Advocates


For the Respondent(s): Ms. Shalini Sati Prasad, Advocate for Respondent Nos.
1 to 6

ORDER

On behalf of the arguing counsel a request for adjournment has been made on the ground that he is held up in Hon'ble the Supreme Court. It shall be treated as last opportunity.

Accordingly, hearing is deferred to 23.03.2018.


(M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
(MEMBER JUDICIAL)